

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/26908/2025 BLAPL/9148/2025	SUBRATA KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /11 /2025 PRESIDING OFFICER, DESIGNATED COURT(OPID), CUTTACK(Cuttack) CT/0000014/2025	AOR20230000872C202500064
2	D-BLAPL/26915/2025	KALIA @ KUSHA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /208 /2024 () //	
3	D-BLAPL/26920/2025	KARTIK GUNTHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /128 /2024 () //	
4	D-BLAPL/26922/2025	SK. SAMSUL VS STATE OF ODISHA	MANORANJAN KHATUA VS	BRAMHA BARADA /163 /2025 () //	
5	D-BLAPL/26924/2025	RAJU PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /492 /2025 () //	
6	D-BLAPL/26927/2025	BABULA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BUGUDA /133 /2025 () //	
7	D-BLAPL/26929/2025	MANGULIA @ MANGALA MAHALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 () //	
8	D-BLAPL/26935/2025	PRABHANJAN MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /225 /2025 () //	
9	D-BLAPL/26936/2025	MANOJ MALIK @ MANAJ KUMAR MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /267 /2025 () //	
10	D-BLAPL/26939/2025	RAJA @ PIYUSH REDDY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	MALGODOWN /176 /2025 () //	
11	D-BLAPL/26941/2025	BHAGABAN MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /160 /2025 () //	

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12	D-BLAPL/26942/2025 BLAPL/9166/2025	GURA MUNDA @ SURESH VS STATE OF ODISHA	KURESH PRASAD DASH VS	// ASST. SESSIONS JUDGE, KEONJHAR(Kendujhar) 2(B)CC/0000058/2025	AOD20250000916C202500011
13	D-BLAPL/26943/2025	MAHADEV BHATRA @ MAHADEB BHATARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /82 /2025 () //	AOR20220001245C202500062
14	D-BLAPL/26945/2025	BANTI KUMAR VS UNION OF INDIA (N.C.B)	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /2 /2021 () //	AOR20220001245C202500061
15	D-BLAPL/26946/2025	BIBHUTI BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /276 /2025 () //	AOR20220001563C202500045
16	D-BLAPL/26950/2025	SURAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KABISURYANAGAR /210 /2025 () //	
17	D-BLAPL/26951/2025	BISWAJIT SAHOO @ SIBU @ BISWAJIT SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CHANDAKA P.S. /139 /2025 () //	
18	D-BLAPL/26955/2025	SUBASH NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROURAY VS	CHAULIAGANJA /436 /2025 () //	
19	D-BLAPL/26956/2025	DHONDIRAM GAIKWAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //	
20	D-BLAPL/26957/2025 BLAPL/9169/2025	TAPAN KUMAR PATRA @ TAPAN PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	//0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000058/2025	AOD20250000916C202500012
21	D-BLAPL/26958/2025	SK AJHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /345 /2025 () //	AOD20240000364C202500153
22	D-BLAPL/26960/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SHERAGADA /222 /2025 () //	AOD20240000364C202500154
23	D-BLAPL/26963/2025	BINODA SAHU	BIKASH KARNA	BOUDH /180 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26964/2025	SURYA KUMAR SAHU @ SURJYA KUMAR SAHU	ACHYUTANANDA PATTANAİK	POLASARA PS /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26968/2025	DHUMA @ SK. GASUDDIN	CHHABI BEHERA	PIPLI /453 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26969/2025	SUNIL DASH	SHIBANI SHANKAR PRADHAN	KANTAMAL /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26970/2025	OM RANJAN BASTIA	DHANANJAYA NAYAK	CHAULIAGANJA /347 /2025	
	BLAPL/9168/2025	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/0000107/2025	
28	D-BLAPL/26971/2025	SONU @ MATADEEN SHARMA	SAMARENDRA BAHADUR	KUTRA /99 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26976/2025	LINKAN NAYAK	PRADEEP KUMAR PANDA	ANGUL SADAR PS /443 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26977/2025	PURNA CHANDRA PRUSTY	DEVASHIS PANDA	NAYAGARH SADAR /178 /2025	AOR20220001247C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26978/2025	ARUN KUMAR SWAIN	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26981/2025	BIRAT KUMAR NAHAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /638 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26998/2025	SUBHASISH PANIGRAHI	PRANAYA KUMAR MAHARAJ	CYBER CRIME AND ECO. OFFENCE, CUTTACK /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26999/2025	SABIR KHAN	PARTHA SARATHI DAS	NAYAGARH SADAR /211 /2025	AOD20240000364C202500155
		VS	VS	()	

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35	D-BLAPL/27008/2025	STATE OF ODISHA SHAHNAWAS KHAN VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /199 /2025 ()	
36	D-BLAPL/27011/2025	STATE OF ODISHA SATYA NARAYAN SAHOO VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /238 /2025 ()	
37	D-BLAPL/27017/2025	STATE OF ODISHA SURYAKANTA MANTRY VS	BIJAYA KUMAR RAGADA VS	// SPL.TASK FORCE /26 /2023 ()	
38	D-BLAPL/27024/2025	STATE OF ODISHA KUNU PRADHAN VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /68 /2023 ()	
39	D-BLAPL/27028/2025	STATE OF ODISHA RANJAN SAHU VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /440 /2025 ()	
40	D-BLAPL/27032/2025	STATE OF ODISHA PURNA CHANDRA NAYAK @ PUNA @ PUNIA VS	SMRUTI RANJAN ROUT VS	// CHOUWAR /343 /2019 ()	
41	D-BLAPL/27034/2025	STATE OF ODISHA SUNIL KUMAR JENA VS	BISWARANJAN DALAI VS	// HINDOL /151 /2025 ()	AOR20220003722C202500174
42	D-BLAPL/27042/2025	STATE OF ODISHA GOPINATH KARNA VS	BISWAJIT RANJAN TRIPATHY VS	// KANTAMAL /120 /2025 ()	AOD2024000069C202500048
43	D-BLAPL/27044/2025	STATE OF ODISHA BUDHAN JENA @ NIRMAL JENA VS	RAVI SHANKAR SAMAL VS	// KUJANGA /165 /2025 ()	
44	D-BLAPL/27045/2025	STATE OF ODISHA ELISAYA DIGAL @ ELISIYA DIGAL VS	SURYAKANTA DWIBEDI VS	// DARINGBADI /129 /2024 ()	AOR20220001245C202500063
45	D-BLAPL/27048/2025	STATE OF ODISHA AJU BISOYI @ AJU BISOI VS	SANJIT MISHRA VS	// TARASINGI /301 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27053/2025	SANGRAM ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	PHIRINGIA /160 /2025 () //	
47	D-BLAPL/27058/2025	KARTIKA KHOSLA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NANDAPUR /6 /2025 () //	
48	D-BLAPL/27061/2025	SATYAJIT SARKAR VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	RAIGHAR /160 /2025 () //	
49	D-BLAPL/27063/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500195
50	D-BLAPL/27065/2025	BHAGIRATHI LUHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD20240000069C202500049
51	D-CMAPL/35408/2025	SUSIL KUMAR SAHOO VS UNION OF INDIA	PRAFULLA KUMAR MAHAPATRA VS	// () //	
52	D-CMAPL/35488/2025	BIBHUTI BHUSAN ACHARYA VS BIMAL PRASAD ACHARYA	RAMA CHANDRA RATH VS	// () //	
53	D-CMP/35366/2025	MAHAVIR NAGAR DEVELOPMENT COMMITTEE, BBSR VS DEBENDRA PRASAD MISHRA	VS VASHISH PATTANAIAK VS	// () //	
54	D-CMP/35383/2025 CMP/1367/2025	KAILASH CHANDRA BEHERA VS DAMAYANTI SAHOO	JATINDRA KUMAR MOHAPATRA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000086/2023	
55	D-CMP/35397/2025	PAMARA DAS VS NARAYANA DAS	RAJKISHOR SWAIN VS	// () //	
56	D-CMP/35416/2025	DURGASI SANMUKHA RAO@D. SANMUKHA RAO VS DURGASI PADMA	P. V. BALAKRISHNA VS	// () //	
57	D-CMP/35442/2025	PURNA CHANDRA MAHARANA	SUDHANSU SEKHAR JENA	//	

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		VS	VS	0	
		PRAKASH NARAYAN SUNDARAY		//	
58	D-CMP/35447/2025	KIRANABALA BEHERA	SIBADUTTA RAMAPRASAD MISHRA	//	
		VS	VS	0	
		JOGENDRA BEHERA		//	
59	D-CMP/35480/2025	NRUSINGHA BEHERA	ALOK KUMAR PANDA	//	AOD20240000536C202500019
		VS	VS	0	
		ABHIRAM SAHU		//	
60	D-CMP/35481/2025	ASHOK KUMAR NAYAK	SATYANARAYAN MOHAPATRA	//	AOR20220001535C202500170
		VS	VS	0	
		SURESH CHANDRA NAYAK		//	
61	D-CMP/35485/2025	SANKAR BEHERA	ALOK KUMAR PANDA	//	AOD20240000536C202500020
		VS	VS	0	
		NILADRI ROUT		//	
62	D-CMP/35522/2025	KARUNAKAR RATH	KARUNAKAR RATH	//	
		VS	VS	0	
		SUKANTA KUMAR SAHOO		//	
63	D-CMP/35552/2025	SK.KHALID @ SK.KHALIK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		SK.ASAGAR ALLI		//	
64	D-CMP/35581/2025	RABINDRANATH PADHI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		RAGHUNATH PANDA		//	
65	D-CMP/35594/2025	CHAKRADHAR DAS	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		PRAFULLA KUMAR PATTANAİK		//	
66	D-CONTC/35381/2025	GANESH PRASAD PALAI	ADV.	//	
		VS	VS	0	
		JAGABANDHU SAHU,DEO,BHADRAK		//	
67	D-CONTC/35387/2025	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA		//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA,IAS		//	
68	D-CONTC/35389/2025	RAKESH KUMAR BEHERA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/35403/2025	GURU CHARAN MALLICK,DISTRICT WELFARE OFFICER,BARIPADA,MAYURBHANJ BINATI PANDA VS	ADV. VS	// // 0	
70	D-CONTC/35405/2025	KALI PRASANNA MOHAPATRA,DIRECTOR HIGHER EDUCATION,BBSR,KHURDA PRAKASH CHANDRA PATRA VS	ADV. VS	// // 0	
71	D-CONTC/35431/2025	AUROBINDA AGRAWAL,IAS SATYABRATA DAS VS	ADV VS	// // 0	AOR20220001600C202500105
72	D-CONTC/35435/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT. PRADEEP KUMAR SAHU VS	ADV. VS	// // 0	
73	D-CONTC/35436/2025	SAROJ HATI,SECRETARY,SIKSHA VIKASH SAMITI,BBSR,KHORDHA KRUSHNA CHANDRA BEHERA VS	ADV VS	// // 0	AOR20220001611C202500138
74	D-CONTC/35455/2025	SANJAY KUMAR SINGH, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. NIRANJAN PANDA VS	ADV. VS	// // 0	
75	D-CONTC/35465/2025	ARVIND AGRAWAL,IAS RADHA KRISHNA NAYAK VS	ADV. VS	// // 0	
76	D-CONTC/35473/2025	SALINI PANDIT,IAS MOKAM SARIQUE HASAN VS	ACHYUTANANDA PATTANAIK VS	// // 0	
77	D-CONTC/35482/2025	DATTATRAYA BHAUSAHEB SHINDE,IAS RUKMINI NAIK VS	ACHYUTANANDA PATTANAIK VS	// // 0	
78	D-CONTC/35487/2025	ARUN KUMAR BISWAL,OFS NRUSINGHA CHARAN PRADHAN VS	ADYASIDHI MISHRA VS	// // 0	
79	D-CONTC/35508/2025	SATYABRATA SAHU,IAS SOUBHAGINI RATH VS	ADV. VS	// // 0	
		NARAYAN CHANDRA MANTRY,BEO,KENDRAPARA		//	

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80	D-CONTC/35529/2025	HEMANTA KUMAR ROUT VS SANJANY KUMAR SINGH,PRINCIPAL SECRETARY,DEPT. OF FOOD AND CIVIL SUPPLIES,BBSR,KHURDA	ADV. VS	// ()	
81	D-CONTC/35531/2025	HEMANTA KUMAR ROUT VS PABITRA MOHAN BARIK,OES	ADV. VS	// ()	
82	D-CONTC/35534/2025	UPENDRANATH DAS VS SURYAVANSHI MAYURVIKAS,COLLECTOR,BALASORE	ADV. VS	// ()	
83	D-CONTC/35536/2025	SAKUNTALA SAHU VS BALAMUKUNDA BHUYAN,OAS	ADV. VS	// ()	
84	D-CONTC/35538/2025	RAMA CHANDRA DAS VS ASWATHY S.,IAS	ADV. VS	// ()	
85	D-CONTC/35541/2025	NIMAI CHARAN LENKA VS R.S.GOPALAN,IAS	ADV. VS	// ()	
86	D-CONTC/35542/2025	KISHORE CHANDRA DALACHHATRA VS MANSI NIMBHAL,IAS	ADV. VS	// ()	
87	D-CONTC/35545/2025	GHASIRAM PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// ()	
88	D-CONTC/35547/2025	RAMATRI MALLICK VS MANSI NIMBHAL,IAS	ADV. VS	// ()	
89	D-CONTC/35549/2025	APASARI PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// ()	
90	D-CONTC/35554/2025	UPENDRA PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// ()	
91	D-CONTC/35557/2025	SADANANDA MAHAKUDA	ADV.	//	

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		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
92	D-CONTC/35562/2025	PREMANANDA PRADHAN	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
93	D-CONTC/35564/2025	GANESWAR MALLICK	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
94	D-CONTC/35567/2025	DEBARAJ SAHU	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500113
		VS	VS	0	
		SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.			
95	D-CONTC/35568/2025	SURENDRA PRADHAN	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
96	D-CONTC/35569/2025	SHREEKANTA NAIK	ADV	//	AOR20220001487C202500068
		VS	VS	0	
		GIRISH S N, COMMISSIONER CUM SECRETARY PANCHYATI RAJ AND DRINKING WATER DEPTT.			
97	D-CONTC/35572/2025	UPENDRA PRADHAN	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
98	D-CONTC/35574/2025	SABITA PRADHAN	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
99	D-CONTC/35578/2025	SARAT KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
100	D-CONTC/35579/2025	BIJAY MALLICK	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
101	D-CONTC/35583/2025	BASANTI PRADHAN	ADV.	//	
		VS	VS	0	
		MANSI NIMBHAL,IAS		//	
102	D-CONTC/35586/2025	SIMANCHALA NAYAK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/35587/2025	MANSI NIMBHAL,IAS MOHAN KANHAR VS	ADV. VS	// // ()	
104	D-CONTC/35591/2025	MANSI NIMBHAL,IAS TRINATH KANHAR VS	ADV. VS	// // ()	
105	D-CONTC/35593/2025	MANSI NIMBHAL,IAS SURATHA MALLICK VS	ADV. VS	// // ()	
106	D-CONTC/35598/2025	MANSI NIMBHAL,IAS BISIKESAN DANDIA VS	ADV. VS	// // ()	
107	D-CRLMC/26909/2025 CRLMC/3468/2025	MANSI NIMBHAL,IAS KARTIK CHANDRA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /162 /2015 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000563/2015	
108	D-CRLMC/26917/2025	ANIL JOJO VS MD. MAHBOOB ALAM ANSARI	SOUMYA RANJAN DAS VS	//0 () //	
109	D-CRLMC/26919/2025	HARBINDER SINGH DEENGRA VS KRUPASINDHU GAHAN	ANUP UDAYA SENAPATI VS	//0 () //	
110	D-CRLMC/26925/2025	AMJAD AHEMMAD KHAN @ GORA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //	
111	D-CRLMC/26931/2025	SANJIT MAHANA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	RAIBANIA /6 /2020 () //	
112	D-CRLMC/26934/2025	HRUDANANDA MAHAKUDA VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /68 /2022 () //	
113	D-CRLMC/26954/2025	ASHOK KUMAR PANDA VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR TOWN /47 /2021 () //	

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114	D-CRLMC/26965/2025	PRAYASH PANDA VS STATE OF ODISHA	BISMAY RAY VS	// () //	
115	D-CRLMC/26966/2025	RAJESH BAGARIA VS STATE OF ODISHA	TANMAY MISHRA VS	RAGHUNATHPALI /459 /2025 () //	
116	D-CRLMC/26975/2025	BHOLI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	ASTARANGA /1 /2019 () //	AOD2024000078C202500003
117	D-CRLMC/26980/2025	SANJAY KUMAR PANDA @ SANJAY PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /155 /2023 () //	
118	D-CRLMC/26983/2025	DEVADATTA SAHOO VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	CHANDRASEKHARPUR /83 /2025 () //	
119	D-CRLMC/26986/2025	MILU@LAXMIDHAR MALLIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /384 /2024 () //	
120	D-CRLMC/26988/2025	GAGAN KUMAR PADHI @ PADHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	KABISURYANAGAR /125 /2021 () //	
121	D-CRLMC/26989/2025	NIRANJAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /247 /2014 () //	
122	D-CRLMC/26992/2025	BHAKTA SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	
123	D-CRLMC/26993/2025	SANTOSH KUMAR PATRO @ SANTOSH PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /773 /2024 () //	
124	D-CRLMC/26994/2025	AJAYA KUMAR MALIK @ AJAYA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /13 /2021 () //	
125	D-CRLMC/26996/2025	MANJULATA BARIK	PREETAM MISHRA	// ()	

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		VS	VS	()	
		JOGINDRA PRADHAN		//	
126	D-CRLMC/26997/2025	NABIN KUMAR SATAPATHY	PREETAM MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLMC/27006/2025	SANDHYA RANI PADHY	BISWARANJAN DALAI	BHANJANAGAR /534 /2024	AOR20220003722C202500173
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/27015/2025	DILLIP KUMAR BISWAL @ DILLIP BISWAL	SWAGATIKA SAHOO	DHARMASALA /246 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/27021/2025	DEEPAK KUMAR SAMAL	BISWAJIT PASAYAT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/27022/2025	KALU BHOL @ KALIA @ LOKANATH BHOL	SANTOSH KUMAR SAMANTARAY	JANKIA P.S. /412 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/27030/2025	BANTY SINGH @ FATE SINGH @ TARESWAR SINGH KABIRAJ PRADHAN		BAIDESWAR /37 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/27050/2025	BASANTA KUMAR BEHERA	SUVALAXMI DEVI	//0	
		VS	VS	()	
		PURI URBAN AND RURAL DEVELOPMENT CO-OPERATIVE SOCIETY LTD., PURI		//	
133	D-CRLMC/27056/2025	MAYADHAR MOHAPATRA	ANSHUMAN PANDA	KHAIRA /134 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/27060/2025	DIPU @ DINABANDHU SINGH	SMRUTI RANJAN RAO	BANTALA /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/27062/2025	KRUPASINDHU MUDULI	LALATENDU SAMANTARAY	KODALA /497 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/27064/2025	SK BASIR	Manoranjan Padhy	//	AOD20220003086C202500130
		VS	VS	()	

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137	D-CRLMC/27066/2025	STATE OF ODISHA BUNTY NAG VS	MANORANJAN PADHY VS	// PAPADAHANDI /76 /2019 ()	AOD20220003086C202500131
138	D-CRLMC/27067/2025	STATE OF ODISHA RAJ KUMAR BEHERA VS	MANORANJAN PADHY VS	// PAPADAHANDI /76 /2019 ()	AOD20220003086C202500132
139	D-CRLMC/27068/2025	STATE OF ODISHA KALU KHORA VS	MANORANJAN PADHY VS	// PAPADAHANDI /76 /2019 ()	AOD20220003086C202500133
140	D-CRLMC/27070/2025	STATE OF ODISHA SANJAY KUMAR JENA ALIAS SANJAY JENA VS	PANCHANAN PANIGRAHI VS	// // ()	AOD2025000009C202500045
141	D-CRLMP/26961/2025	STATE OF ODISHA CHITTA RANJAN OJHA VS	BRAJA MOHAN SARANGI VS	// //0 ()	
142	D-CRLMP/27010/2025	STATE OF ODISHA CHANDRA SEKHAR ROUTA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500194
143	D-CRLMP/27012/2025	STATE OF ODISHA RAMAKANTA BEHERA VS	ACHYUTANANDA PATTANAIK VS	// //0 ()	
144	D-CRLMP/27025/2025	STATE OF ODISHA MANISH VERMA VS	ANURAG PATI VS	// //0 ()	
145	D-CRLMP/27059/2025	JAYSHREE PRADHAN PARAMESWAR PATTANAYAK VS	RABINDRA NATH PRUSTY VS	// //0 ()	
146	D-CRLREV/26910/2025	STATE OF ODISHA SAROJ KUMAR CHHATRAPAL VS	JNYANANANDA PANDA VS	// //0 ()	
147	D-CRLREV/26911/2025	PURUSOTTAM SAHU DEEPAK SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// // // KESINGA /7 /2025 ()	

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148	D-CRLREV/26948/2025	KHAGESWAR SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /96 /2016 () //	AOR20220001245C202500059
149	D-CRLREV/26949/2025	JNANENDRA KUMAR SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	LINGARAJ P.S. /105 /2025 () //	
150	D-CRLREV/26972/2025	SUBRATA DAS VS SUGYANI PRABHA PANIGRAHI	RABINDRA KUMAR SAHOO VS	/ /0 () //	
151	D-CRLREV/27000/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /287 /2023 () //	AOR20220001247C202500107
152	D-CRLREV/27002/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHANUPALI /289 /2023 () //	AOR20220001247C202500106
153	D-CRLREV/27003/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /380 /2023 () //	AOR20220001247C202500103
154	D-CRLREV/27004/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /301 /2023 () //	AOR20220001247C202500105
155	D-CRLREV/27005/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /369 /2023 () //	AOR20220001247C202500104
156	D-CRLREV/27014/2025	BIRENDRA KUMAR NANDA VS SURESH CHANDRA NAYAK	BISWAJIT MOHAPATRA VS	/ /0 () //	
157	D-CRLREV/27019/2025	PRANATI SARANGI VS PRAFULLA KUMAR DASH	BINAYA KUMAR MOHANTY VS	/ /0 () //	
158	D-CRLREV/27031/2025	MURARILAL AGRAWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BELPARA /174 /2017 () //	
159	D-CRLREV/27038/2025	HASIB KHAN	Suryakanta Dwibedi	/ /	AOR20220001245C202500064

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		VS	VS	()	
160	D-CRLREV/27052/2025	SARAT CHANDRA PATRO		//	
		TAMMINENI ABHISHEK	RABINDRA NATH PRUSTY	PARLAKHEMUNDI /304 /2024	
		VS	VS	()	
161	D-CRP/35603/2025	STATE OF ODISHA		//	
		PABITRA MOHAN NAYAK	SAIBRATA RATH	//	
		VS	VS	()	
162	D-CRP/35609/2025	MALABIKA MOHAPATRA		//	
		MAHANADI COAL FIELD LTD., SAMBALPUR	RAKESH SHARMA	//	
		VS	VS	()	
163	D-GUAP/35553/2025	M/S. BABAJI NAYAK CONTRACTORS, ANGUL		//	
		NIROD KUMAR MOHARANA	BABITA PATNAIK	//	
		VS	VS	()	
164	D-MACA/35375/2025	DILIP KUMAR OJHA		//	
		HIRA BARIK	BISHNU BRATA SINGH	//	
		VS	VS	()	
165	D-MACA/35461/2025	SUBRAT KUMAR NAYAK		//	
		NILU SAHOO	DEBASISH PATNAIK	//	
		VS	VS	()	
166	D-MACA/35466/2025	RASMI RANJAN RAY		//	
		DEBI PRASAD NAYAK	DEBASISH PATNAIK	//	
		VS	VS	()	
167	D-MACA/35606/2025	DEBDAS BANERJEE		//	
		SIDHANTA DEHURY	AMIT KUMAR NATH	//	
		VS	VS	()	
168	D-MATA/35418/2025	ALI NAIK		//	
		KANHU CHARAN JENA	ASHOK DAS	//	
		VS	VS	()	
169	D-MATA/35443/2025	DILESWARI SAHU @ KUNI		//	
		VIVEK KUMAR JAIN	RUCHI RAJGARHIA	//	
		VS	VS	()	
170	D-MATA/35460/2025	NITU AGARWAL		//	
		SANDYARANI NAIK	MAMATA MOHANTY	//	
		VS	VS	()	

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171	D-MATA/35500/2025	KESHABA NAIK SANJUKTA BHUYAN VS	AMIT PRASAD BOSE VS	// // 0	
172	D-MATA/35512/2025	SANJAY KUMAR BHUYAN PALLABI PRITIPADMA DWIVEDY VS	BASUDEV MISHRA VS	// // 0	
173	D-MATA/35558/2025	ALOK DASH MANASA KUMAR SATPATHY VS	NIRANJAN SINGH (1) VS	// // 0	
174	D-MATA/35617/2025	DRAUPADI DASH SUNITA NAIK VS	PANCHANAN PANIGRAHI VS	// // 0	AOD2025000009C202500044
175	D-RPFAM/35477/2025	BISHNU PRASAD NAYAK BIKRAM PRADHAN VS	JAYADEBA BEHERA VS	// // 0	
176	D-RPFAM/35515/2025	CHINMAYEE PANI DEBASISH SAHOO @ DEBASHISA SAHOO VS	DEBASIS PANIGRAHI VS	// // 0	
177	D-RPFAM/35561/2025	RITU PURNIMA POTHAL RADHARANI SWAIN VS	ASHOK KUMAR BEHERA VS	// // 0	
178	D-RPFAM/35577/2025	SUSANTA SWAIN JAGANNATH SARANGIA VS	SANGRAM KESHARI ROUT VS	// // 0	
179	D-RSA/35371/2025	MUNI PANKA @ SARANGIA SANDHYARANI DUTTA VS	MANORANJAN MISHRA VS	// // 0	
180	D-RSA/35427/2025	SRI SRI HANUMAN JEW THAKUR BIJE LAXMIPRIYA PATRNAIK VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202500145
181	D-RSA/35620/2025	KANHU CHARAN DAS PRAHALLAD BARIK VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500124
		BIRA DHUSASAN PRADHAN		//	

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182	D-RVWPET/35452/2025	PADMANAVA MEHER VS STATE OF ORISSA	ASWINI KUMAR DASH VS	// () //	
183	D-STREV/35378/2025	ASST. DIVISIONAL MECHANICAL ENGINEER, EAST COASTAL VS STATE OF ODISHA	COASTAL SAILWANARAYAN GHOSH VS	// () //	
184	D-STREV/35382/2025	ASST. DIVISIONAL MECHANICAL ENGINEER, EAST COASTAL VS STATE OF ODISHA	COASTAL SAILWANARAYAN GHOSH VS	// () //	
185	D-STREV/35563/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED	SUNIL MISHRA,S.C VS	// () //	AOR20220001381C202500007
186	D-STREV/35565/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED	SUNIL MISHRA,S.C VS	// () //	AOR20220001381C202500008
187	D-TRP(C)/35430/2025	PRAMITA PADHI @ PRAMITA KUMARI PADHY VS SRIKANTH KUMAR SAHU	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500241
188	D-TRP(C)/35441/2025	KEDARNATH SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// () //	
189	D-TRP(C)/35446/2025	BAIJYANATH AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// () //	
190	D-TRP(C)/35502/2025	PURNAPRAVA SAMANTARAY VS SITESH MOHANTY	JAJATI KISHORE MOHANTY VS	// () //	
191	D-TRP(C)/35590/2025	PRABHASINI SAHOO VS SATYABRATA SAHOO	SAURAV TIBREWAL VS	// () //	
192	D-TRP(C)/35607/2025	MITANJALI NAYAK VS MUKESH KUMAR NAYAK	ANANTA NARAYAN PATTANAYAK VS	// () //	
193	D-TRPCRL/26930/2025	MANASMITA DAS	SANKARACHARYA CHOUDHURY	CAPITAL P.S. /96 /2024	

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		VS	VS	0	
194	D-WA/35402/2025	PURNA CHANDRA DAS PANIGRAHI SUBAS CHANDRA DASH	UMAKANT SAHOO	//	
		VS	VS	0	
195	D-WA/35407/2025	STATE OF ODISHA BIREN JENA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
196	D-WA/35425/2025	SHAKUNTALA JENA NIBEDITA JENA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500123
		VS	VS	0	
197	D-WA/35464/2025	STATE OF ODISHA SAROJ KUMAR PATI	ANIL KUMAR BEHERA	//	
		VS	VS	0	
198	D-WP(C)/35356/2025	STATE OF ODISHA KARTIKA SETHI	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
199	D-WP(C)/35357/2025	STATE OF ODISHA SURENDRA NATH SETHI	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
200	D-WP(C)/35358/2025	STATE OF ODISHA KRUSHNA CHANDRA SETHI	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
201	D-WP(C)/35359/2025	STATE OF ODISHA HAREKRUSHNA JENA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
202	D-WP(C)/35360/2025	STATE OF ODISHA KARUNAKAR SETHI	SUVASHISH PATTANAİK	//	
		VS	VS	0	
203	D-WP(C)/35361/2025	STATE OF ODISHA BIJAYALAXMI SUBUDHI	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
204	D-WP(C)/35362/2025	STATE OF ODISHA UMESH CHANDRA GIRI	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	

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205	D-WP(C)/35363/2025	STATE OF ODISHA MADHUSUDAN JENA VS	AJAYA KUMAR MOHARANA VS	// // 0	
206	D-WP(C)/35364/2025	STATE OF ODISHA SUKANTA @ SRIKANTA JENA VS	AJAYA KUMAR MOHARANA VS	// // 0	
207	D-WP(C)/35365/2025	STATE OF ODISHA PINTU JENA VS	AJAYA KUMAR MOHARANA VS	// // 0	
208	D-WP(C)/35367/2025	STATE OF ODISHA LINGARAJ JENA VS	AJAYA KUMAR MOHARANA VS	// // 0	
209	D-WP(C)/35368/2025	STATE OF ODISHA RABINDRA SETHI @ SETHEE VS	AJAYA KUMAR MOHARANA VS	// // 0	
210	D-WP(C)/35369/2025	STATE OF ODISHA MAHESWAR SETHEE VS	AJAYA KUMAR MOHARANA VS	// // 0	
211	D-WP(C)/35370/2025	STATE OF ODISHA ARABINDA MISHRA VS	RAGHUNATH DASMOHAPATRA VS	// // 0	
212	D-WP(C)/35372/2025	STATE OF ODISHA THE DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, NAYAGARH CHHANDAN CHARAN BISSOYI @ BISOI VS	DEEPANKAR PANIGRAHY VS	// // 0	
213	D-WP(C)/35373/2025	STATE OF ODISHA BINOD KUMAR SAHU VS	SAILABALA JENA VS	// // 0	
214	D-WP(C)/35374/2025	STATE OF ODISHA M/S OCEANIC POLYMERS, MANCHESWAR INDUSTRIAL ESTATE, BBSR VS	ANESTIA SUDHAKAR RAO VS	// // 0	
215	D-WP(C)/35376/2025 WP(C)/24325/2025	STATE OF ODISHA PUNJAB NATIONAL BANK, KHARAVELA NAGAR, BBSR BADA SANTHA MATHA, PURI VS	NIROD KUMAR SAHU VS	// // 0	AOD20240000568C202500002
		STATE OF ODISHA		//	

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216	D-WP(C)/35377/2025	SAROJINI PADHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
217	D-WP(C)/35379/2025	SWARNALATA GARNAIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
218	D-WP(C)/35380/2025	MANORANJAN BARIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
219	D-WP(C)/35384/2025	PADMA CHARAN JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
220	D-WP(C)/35385/2025	PUSPALATA PRADHAN VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
221	D-WP(C)/35386/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
222	D-WP(C)/35388/2025	HRUDANANDA KODAMASINGH VS STATE OF ODISHA	AKHAND VS	// 0 //	
223	D-WP(C)/35390/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
224	D-WP(C)/35391/2025	SUJIT KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
225	D-WP(C)/35392/2025	DEBASMITA MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
226	D-WP(C)/35393/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
227	D-WP(C)/35394/2025	SANJUKTA MOHARANA	ANAM CHARAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/35395/2025	GEETHA CHANDRA MOULI	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/35396/2025	GOPINATH KUANR	SURESH KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35398/2025	DURYODHAN BARDHAN	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/35399/2025	CHANDRA SEKHAR ROUT	ARIJEET MISHRA	//	
		VS	VS	0	
		THE COLLECTOR, KENDRAPARA		//	
232	D-WP(C)/35400/2025	PRASANNA KUMAR BEHERA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/35401/2025	SASHIDHAR NAIK	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/35404/2025	BANAMALI SAHU	PRAMOD CHANDRA SEJPADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/35406/2025	BIREN JENA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		THE INSPECTOR GENERAL OF REGISTRATION-CUM-REGISTRAR, ODISHA, CUTTACK		//	
236	D-WP(C)/35409/2025	M/S. SANJAY KUMAR BIJAY KUMAR, ADASPUR, CUTTACK	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR		//	
237	D-WP(C)/35410/2025	GIRISH CHANDRA BARIK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/35411/2025	LACHHAMANA TANDI	LAKSHMINARAYANA PATNAIK	//	AOD20240000821C202500024
		VS	VS	0	

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239	D-WP(C)/35412/2025	STATE OF ODISHA HARISHANKAR DEEP VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202500023
240	D-WP(C)/35413/2025	STATE OF ODISHA BISHE TANDI VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202500021
241	D-WP(C)/35414/2025	STATE OF ODISHA RABI KISHAN VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500146
242	D-WP(C)/35415/2025	STATE OF ODISHA GUNDICHA TAREI VS	BHARAT JALLI VS	// // ()	AOD20240000581C202500132
243	D-WP(C)/35417/2025	STATE OF ODISHA RUPA TANDI VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202500022
244	D-WP(C)/35419/2025	STATE OF ODISHA SAROJ KUMAR MOHANTY VS	SANJIB MOHANTY VS	// // ()	
245	D-WP(C)/35420/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR BIBHUTI KUMAR CHAND VS	MANORANJAN PADHI VS	// // ()	
246	D-WP(C)/35421/2025	STATE OF ODISHA PRAVEEN P. V VS	SUVALAXMI DEVI VS	// // ()	AOD20240000574C202500002
247	D-WP(C)/35422/2025	UNION OF INDIA J. PRAKASH CHANDRA SENAPATI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500067
248	D-WP(C)/35423/2025	STATE OF ODISHA PANKAJ KUMAR AMANTA VS	MANORANJAN PADHI VS	// // ()	
249	D-WP(C)/35424/2025	STATE OF ODISHA MANAS RANJAN BEURA VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202500027
		STATE OF ODISHA		//	

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250	D-WP(C)/35426/2025	NARAYAN MANGARAJ VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //	AOD20230000467C202500025
251	D-WP(C)/35428/2025	NRUSHINGAHA PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //	AOD20240000545C202500010
252	D-WP(C)/35429/2025	BIDYUBHUSAN SENAPATI VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500106
253	D-WP(C)/35432/2025	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500107
254	D-WP(C)/35433/2025	GOURI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //	
255	D-WP(C)/35434/2025	SANTOSH KUMAR PUTEI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// () //	
256	D-WP(C)/35437/2025	SPANDAN MOHANTY VS THE CIRCLE HEAD, AXIS BANK LTD	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500226
257	D-WP(C)/35438/2025	RAMENDRA KUMAR SAHOO VS TAHASILDAR BHUBANESWAR	HARI KRUSHNA PANIGRAHI VS	// () //	
258	D-WP(C)/35439/2025	ANANTA NARAYAN BEHERA VS STATE OF ODISHA	STHITHI PRAGYAN SUNADINI VS	// () //	
259	D-WP(C)/35440/2025	RAMENDRA KUMAR SAHOO VS TAHASILDAR BHUBANESWAR	HARI KRUSHNA PANIGRAHI VS	// () //	
260	D-WP(C)/35444/2025	KALAHANDI G.N.M. COLLEGE OF NURSINGH, PARANAPUR VS STATE OF ODISHA	PREMANAND MOHANTY VS	// () //	
261	D-WP(C)/35445/2025	RANJULATA ROUT	LAXMI PRASAD DWIVEDY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/35448/2025	PRADIPTA KUMAR OJHA	SARADA DASH	//	
		VS	VS	0	
		AUTHORIZED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI/		//	
263	D-WP(C)/35449/2025	RAGHUNATH RATH	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35450/2025	THE EMPLOYEES STATE INSURANCE CORPORATION	SUNIL NARAYAN PATNAIK	//	
		VS	VS	0	
		KAILASH PRASAD SAHU		//	
265	D-WP(C)/35451/2025	M/S.ADEITA BEHERA, MATAGANJAPUR, CUTTACK	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK		//	
266	D-WP(C)/35453/2025	SANGRAM KESHARI MISHRA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35454/2025	CHANDAN KUMAR BEURA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, CUTTACK		//	
268	D-WP(C)/35456/2025	ACHYUTANANDA PARIDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, CUTTACK		//	
269	D-WP(C)/35457/2025	CHANDRAKALA MOHANTY	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/35458/2025	MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL, BANKURA	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/35459/2025	BIMALA KABI	KALANDI CHARAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35462/2025	PRITIPRAGNYA MALLIK	SASWATI MOHAPATRA	//	
	WP(C)/24344/2025	VS	VS	0	

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273	D-WP(C)/35463/2025	UNION OF INDIA BIBHASINI BEHURIA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// // 0 //	
274	D-WP(C)/35467/2025	DIOCESE OF PHULBANI CHURCH OF NORTH INDIA, KANDHAMAL VS COLLECTOR, KANDHAMAL	GONDAM MISHRA VS	// 0 //	
275	D-WP(C)/35468/2025	NIRANJAN SETHY VS SUBHADRA SETHY	BIBHUTI BHUSAN MISHRA VS	// 0 //	
276	D-WP(C)/35469/2025	M/S. MAHANADI COALFIELDS LTD., ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
277	D-WP(C)/35470/2025	JITENDRA KUMAR RANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
278	D-WP(C)/35471/2025	RUPA SAHU VS MANAGING DIRECTOR AND CEO, UNION BANK OF INDIA, MUMBAI	ACHYUTANANDA PATTANAİK VS	// 0 //	
279	D-WP(C)/35472/2025	SENAPATI HATIKHUJIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500154
280	D-WP(C)/35474/2025	PRAFULLA KUMAR SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500109
281	D-WP(C)/35475/2025	SANGITA EKKA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	AOR20220001295C202500019
282	D-WP(C)/35476/2025	NITYA NUTANA SANSKRUTI SANSADANA, KHURDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
283	D-WP(C)/35478/2025	SIVA PRASAD TADA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	

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284	D-WP(C)/35479/2025	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500110
285	D-WP(C)/35483/2025	DILLIP KUMAR PATTANAİK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/35484/2025	MAYADHAR SAHU VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //	
287	D-WP(C)/35486/2025	SAROJINI DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
288	D-WP(C)/35489/2025	DR.GAYATRI TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
289	D-WP(C)/35490/2025	GAGAN BIHARI SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	
290	D-WP(C)/35491/2025	SHISHIR KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
291	D-WP(C)/35492/2025	NIRANJAN SAHOO VS CANARA BANK, SATYABADI BRANCH, CUTTACK	SAUVAGYA RANJAN JENA VS	// 0 //	
292	D-WP(C)/35493/2025	DAITARI LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500108
293	D-WP(C)/35494/2025	JASMINA PANIGRAHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	AOR20220001295C202500018
294	D-WP(C)/35495/2025	RAHUL KANWAR @ RATHIYA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202500147
295	D-WP(C)/35496/2025	GOBINDA PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202500060

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/35497/2025	KULAMANI SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/35498/2025	BIBHUTIBHUSAN ROUSTRAY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500112
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/35499/2025	AMIYA KUMAR NAYAK	AJAYA KUMAR MOHARANA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
299	D-WP(C)/35501/2025	SHISIR KUMAR SAHOO	SAROJ KUMAR PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/35503/2025	SHANKAR DAS	BISWAJIT PARIDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/35504/2025	AMULYA SARAF @ SARAP	GOKULANANDA SAHU	//	
		VS	VS	()	
		ADDL COMMISSIONER, CONSOLIDATION AND SETTLEMENT BARGARH		//	
302	D-WP(C)/35505/2025	SANTOSH KUMAR NAYAK	MANAS RANJAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/35506/2025	GOTTAPU APPALA NAIDU	SASWATI MOHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
304	D-WP(C)/35507/2025	SHANTILATA SAHOO	PRIYA RANJAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/35509/2025	KISHORE KUMAR SINHA	PRITAM KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/35510/2025	SUBBRAT KUMAR SA	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	

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307	D-WP(C)/35511/2025	STATE OF ODISHA ANTARJYAMI PRADHAN@ ANTARYAMI @ PADHANGOKULANANDA SAHU VS	VS	// // 0	
308	D-WP(C)/35513/2025	ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BARGARH SULAGNA INSTITUTE OF MEDICAL SCIENCES, BALASORE	ASHOK KUMAR MOHANTY VS	// // 0	
309	D-WP(C)/35514/2025	STATE OF ODISHA SANJAY KUMAR SETHY VS	AMIYA KUMAR CHHATOI VS	// // 0	
310	D-WP(C)/35516/2025	STATE OF ODISHA BHARAT CHANDRA BHANJDEO VS	SANJAY KUMAR PATRA VS	// // 0	
311	D-WP(C)/35517/2025	STATE OF ODISHA ANIL KUMAR VISHWAKARMA VS	KEDAR CHANDRA BEHERA VS	// // 0	
312	D-WP(C)/35518/2025	M.C.L.SAMBALPUR PRATAP PARIDA VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
313	D-WP(C)/35519/2025	STATE OF ODISHA CHANDAMANI SINGH VS	ASHOK KUMAR SARANGI VS	// // 0	
314	D-WP(C)/35520/2025	STATE OF ODISHA SK SALIM VS	SANJAY KUMAR PATRA VS	// // 0	
315	D-WP(C)/35521/2025	STATE OF ODISHA PREMASILA PRUSTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
316	D-WP(C)/35523/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY KIIT, KHURDA BASANTA KUMAR KAR VS	AVIJIT PATNAIK VS	// // 0	
317	D-WP(C)/35524/2025	STATE OF ODISHA BIJAYA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/35525/2025	BASUDEV SAMAL VS THE COMMISIONER-CUM-SECY MASS EDUCATION ORISSA, BBSR	SANGHAMITRA ACHARYA VS THE COMMISIONER-CUM-SECY MASS EDUCATION ORISSA, BBSR	// () //	
319	D-WP(C)/35526/2025	BRAHMANANDA SARANGI VS THE COLLECTOR, CUTTACK	ANSUMAN BHUYAN VS THE COLLECTOR, CUTTACK	// () //	
320	D-WP(C)/35527/2025	SRI SRI DHABALESWAR MOHADEB BIJE, KHURDA VS COMMISSIONER OF ENDOWMENTS BBSR, ODISHA	ACHYUTANANDA PATTANAIAK VS COMMISSIONER OF ENDOWMENTS BBSR, ODISHA	// () //	
321	D-WP(C)/35528/2025	PRASANNA KUMAR KARNA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS STATE OF ODISHA	// () //	
322	D-WP(C)/35530/2025	AKHIL KUMAR MONTRY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// () //	AOR20220001583C202500054
323	D-WP(C)/35532/2025	NAMITA SIDAR VS STATE OF ODISHA	TRILOCHAN DASH VS STATE OF ODISHA	// () //	AOR20220002374C202500148
324	D-WP(C)/35533/2025	BHAGIRATHI TRIPATHY VS ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	BAIJAYANTI MOHANTY VS ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	// () //	
325	D-WP(C)/35535/2025	ANUPAMA MOHAPATRA VS KUNTALA NAYAK	GOBARDHAN NAYAK VS KUNTALA NAYAK	// () //	
326	D-WP(C)/35537/2025	SUPRIYA DUTTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS STATE OF ODISHA	// () //	
327	D-WP(C)/35539/2025	SATISH KUMAR GARG VS THE COLLECTOR, SUNDERGARH	PRASANTA KUMAR NANDA VS THE COLLECTOR, SUNDERGARH	// () //	
328	D-WP(C)/35540/2025	PRAFULLA KUMAR BHUMIJ VS CHIEF COMMISSIONER OF STATE TAX, CT AND GST	PRABODHA CHANDRA NAYAK VS CHIEF COMMISSIONER OF STATE TAX, CT AND GST	// () //	AOR20220001657C202500112
329	D-WP(C)/35543/2025	PRADEEP KUMAR BARDHAN	DURGESH NARAYAN RATH	//	AOR20220001583C202500055

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/35544/2025	SITA RAM SAHU	DURGESH NARAYAN RATH	//	AOR20220001583C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/35546/2025	SUKODEVO LIMMA	DURGESH NARAYAN RATH	//	AOR20220001583C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/35548/2025	BRAJENDRA NATH DAS	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/35550/2025	BISWAJITTA SAMAL	SANKET KANUNGO	//	
		VS	VS	()	
		PRINCIPAL ACCOUNT GENERAL (A AND E) ODISHA, BBSR		//	
334	D-WP(C)/35551/2025	SNEHALATA SAMANTARAY	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/35555/2025	BINODINI NAYAK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/35556/2025	BIDYADHAR DEHURY	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/35559/2025	SAROJINI TRIPATHY	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/35560/2025	NITISH KUMAR SWAIN	SATYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/35566/2025	SAILABALA KHANDUAL	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/35570/2025	M MAHESWAR PATRA	DURGESH NARAYAN RATH	//	AOR20220001583C202500058
		VS	VS	()	

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341	D-WP(C)/35571/2025	STATE OF ODISHA SAROJINI DEHURY VS	DHANESWAR BEHERA VS	// // 0	
342	D-WP(C)/35573/2025	STATE OF ODISHA RATAN KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// // 0	
343	D-WP(C)/35575/2025	STATE OF ORISSA JAGANNATH PANDA VS	BHASKAR CHANDRA PANDA VS	// // 0	
344	D-WP(C)/35576/2025	STATE OF ODISHA GANESWAR MAHAKUD VS	DHANESWAR BEHERA VS	// // 0	
345	D-WP(C)/35580/2025	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	DHANESWAR BEHERA VS	// // 0	
346	D-WP(C)/35582/2025	STATE OF ODISHA JAJAKA PRADHAN VS	TRILOCHAN NANDA VS	// // 0	
347	D-WP(C)/35584/2025	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	DHANESWAR BEHERA VS	// // 0	
348	D-WP(C)/35585/2025	STATE OF ODISHA PURNA CHANDRA AGASTI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
349	D-WP(C)/35588/2025	CHIEF EXECUTIVE OFFICER (C.E.O), TPNODL, BALASORE BHASKAR BISWAL VS	DHANESWAR BEHERA VS	// // 0	
350	D-WP(C)/35589/2025	STATE OF ODISHA SRIRAM SEKHAR DAS VS	BIJAY KUMAR MOHANTY VS	// // 0	
351	D-WP(C)/35592/2025	STATE OF ODISHA SURESH CHANDRA DASH VS	DHANESWAR BEHERA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/35595/2025	BARJA KISHORE SWAIN VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //	
353	D-WP(C)/35596/2025	NRUSINGHA TRIPATHY VS THE STATE OF ODISHA	ACHYUTA NANDA ROUTRAY VS	// 0 //	
354	D-WP(C)/35597/2025	LOKANATH SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //	
355	D-WP(C)/35599/2025	TRINATH BAGHASINGH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
356	D-WP(C)/35600/2025	DEBADARSHI MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
357	D-WP(C)/35601/2025	BIDU LATA MANGARAJ VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
358	D-WP(C)/35602/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
359	D-WP(C)/35604/2025	DR.SANTOSH KUMAR PANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
360	D-WP(C)/35605/2025	SADASHIBA SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
361	D-WP(C)/35608/2025	BABISRI MUDULI VS STATE OF ODISHA	BIBHU DATTA BISWAL VS	// 0 //	
362	D-WP(C)/35610/2025	CHITTARANJAN PANDA VS ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, KENDRAPARA	NIRANJAN PRASAD PATRA VS	// 0 //	
363	D-WP(C)/35611/2025	NABAGHANA BAGARTI	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500071

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		VS	VS	()	
364	D-WP(C)/35612/2025	STATE OF ODISHA RAJENDRA KUMAR SINGH	DURGESH NARAYAN RATH	//	AOR20220001583C202500059
		VS	VS	()	
365	D-WP(C)/35613/2025	STATE OF ODISHA RAJENDRA KUMAR MAHAPATRA	BISWAJIT DAS	//	AOD20250000916C202500013
		VS	VS	()	
366	D-WP(C)/35614/2025	STATE OF ODISHA SABITA PANDA	SHARMISTHA SAMAL	//	
		VS	VS	()	
367	D-WP(C)/35615/2025	STATE OF ODISHA BALLU	Dilip Kumar Sahu	//	AOR20220001727C202500103
		VS	VS	()	
368	D-WP(C)/35616/2025	STATE OF ODISHA BHIKARI PARIDA	BISWAJIT DAS	//	AOD20250000916C202500014
		VS	VS	()	
369	D-WP(C)/35618/2025	STATE OF ODISHA RAJESH KUMAR AGRAWALLA @ RAJESH AGRAWALLA	DEEPA PALI MAHAPATRA	//	
		VS	VS	()	
370	D-WP(C)/35619/2025	UCO BANK, PURI ALL ODISHA CONTRACTORS ASSOCIATION, BBSR	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
371	D-WP(C)/35621/2025	STATE OF ODISHA KARTIK CHANDRA DALAL	SANJIB KUMAR RAY	//	
		VS	VS	()	
372	D-WP(C)/35622/2025	STATE OF ODISHA RATNAKAR PALAI	SATYAJIT SAMAL	//	
		VS	VS	()	
373	D-WP(C)/35623/2025	STATE OF ODISHA ABHILIPSA MOHANTY	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	()	
374	D-WPCRL/27069/2025	THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY ODISHA, CUTTACK TIKINA PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	

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375	D-ABLAPL/26912/2025	STATE OF ODISHA MANORANJAN PANDA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
376	D-ABLAPL/26913/2025	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// /0 ()	
377	D-ABLAPL/26914/2025	STATE OF ODISHA SANJAY KUMAR SWAIN VS	ASHOK KUMAR SAHOO VS	// RAJNAGAR /278 /2025 ()	
378	D-ABLAPL/26916/2025	STATE OF ODISHA SAMRAT BANERJEE VS	SOUMYA RANJAN DAS VS	// HATIBARI /140 /2025 ()	
379	D-ABLAPL/26918/2025	STATE OF ODISHA SANTOSH TOSH VS	ANUP UDAYA SENAPATI VS	// /0 ()	
380	D-ABLAPL/26921/2025	STATE OF ODISHA SUBHASIS BASANTRAY VS	GAGAN BIHARI SINGH VS	// NISCHINTAKOILI /170 /2025 ()	
381	D-ABLAPL/26923/2025	STATE OF ODISHA SUBHADRA LEHERI VS	SURESH KUMAR JENA VS	// RAJGANGPUR /235 /2025 ()	
382	D-ABLAPL/26926/2025	STATE OF ODISHA BIJAYA BAGH VS	LALATENDU SAMANTARAY VS	// JEYPORE TOWN /103 /2023 ()	
383	D-ABLAPL/26928/2025	STATE OF ODISHA ROHIT @ DEBASIS BEHERA VS	MAHES DAS VS	// BADAGODA P.S. /542 /2023 ()	
384	D-ABLAPL/26932/2025	STATE OF ODISHA GOURANGA BISWAL VS	PRAMOD KUMAR JENA VS	// BALIAPAL /207 /2025 ()	
385	D-ABLAPL/26933/2025	STATE OF ODISHA SK. WAJUDDIN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BASTA /259 /2025 () //	

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FILING REPORT AS ON :02/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/26937/2025	BHAJA @ BHAJARAM KHUTLA @ KHUTULA VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /170 /2025 () //	
387	D-ABLAPL/26938/2025	AJAY KUMAR BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /180 /2022 () //	AOR20220003344C202500057
388	D-ABLAPL/26940/2025	SHYAMA SINGH VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	/ /0 () //	
389	D-ABLAPL/26944/2025	KARTIK RAM RATHIYA KUANR VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /522 /2024 () //	AOR20220000246C202500075
390	D-ABLAPL/26947/2025	BIKRAM SABAR VS STATE OF ODISHA	Suryakanta Dwibedi VS	BELPARA /228 /2025 () //	AOR20220001245C202500060
391	D-ABLAPL/26952/2025	BIJAY BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOPALPUR /152 /2025 () //	
392	D-ABLAPL/26953/2025	K. SANKAR SENAPATI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JAGANNATHA PRASAD /183 /2025 () //	
393	D-ABLAPL/26959/2025	RAJU PALEI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI SADAR /399 /2025 () //	AOR20220001558C202500174
394	D-ABLAPL/26962/2025	SATYABRATA MOHAKUD VS STATE OF ODISHA	DEBASISH PATNAIK VS	KHAIRA /124 /2025 () //	
395	D-ABLAPL/26967/2025	ARAKHITA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	INFOVALLY UPD BHUBANESWAR /154 /2025 () //	
396	D-ABLAPL/26973/2025	BANGURU @ BASANTA MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /331 /2025 () //	
397	D-ABLAPL/26974/2025	SANTOSH KUMAR SAHU	JAGABANDHU SAHU	JAMANKIRA /46 /2025	AOR20220001487C202500067

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/26979/2025	MD. KAONEN	RUDRA NARAYAN PARJA	KUTRA /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/26982/2025	NAUN @ NARAYAN SETHY	BIKRAM KESHARI BAL	SALIPUR /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/26984/2025	SUBHAM CHOUDHURY	JYOTIRMAYA SAHOO	HINJILI /496 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/26985/2025	HARI KRUSHNA CHOUDHRY @ HARI KRUSHNA PANDA	MITAV TRIPATHY	MARINE PS AT ARJIPALLI /16 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/26987/2025	SAGAR DALAI	KHAGESWAR BEHERA	BARANGA /441 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/26990/2025	MITU @ MINAKETAN KABI	PRAKASH CHANDRA DASH	MARSHAGHAI /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/26991/2025	BADRI NARAYAN PANIGRAHI	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
405	D-ABLAPL/26995/2025	SUDHAKAR DAS @ PAPU	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/27001/2025	SK ASHIQUR RAHEMAN	PRASHANTA KUMAR NAYAK	PURUNABAZAR /175 /2025	AOD20240000333C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/27007/2025	ANADI SWAIN	BIBHU PRASAD MOHANTY	PIPLI /526 /2025	AOD20250001071C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/27009/2025	JHUNA GHADEI @ JHUNARANI GHADEI	AMLAN SHAKTI PAUL	BHADRAK RURAL /467 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/27013/2025	STATE OF ODISHA ROHIT KUMAR MAHANTA VS	KUNAL KUMAR SWAIN VS	// TELKOI /196 /2025 ()	
410	D-ABLAPL/27016/2025	STATE OF ODISHA NITYANANDA BEHERA VS	BIRAJA PRASAD NANDA VS	// COLLIERY /345 /2021 ()	
411	D-ABLAPL/27018/2025	STATE OF ODISHA PANKAJ BEHURAY VS	ASHOK KUMAR BEHERA VS	// KUAKHIA /265 /2025 ()	
412	D-ABLAPL/27020/2025	STATE OF ODISHA NIRANJAN BISWAL VS	SURYA NARAYAN MISHRA VS	// MARINE PS ARAKHAKUDA /20 /2025 ()	
413	D-ABLAPL/27023/2025	STATE OF ODISHA SUBHAPRIYA BEHERA VS	SATYABRATA SENAPATI VS	// SORO /591 /2025 ()	
414	D-ABLAPL/27026/2025	STATE OF ODISHA ASHANANDA GOUDA @ AASEI GOUDA VS	MAHES DAS VS	// HINJILI /601 /2025 ()	
415	D-ABLAPL/27027/2025	STATE OF ODISHA BABU @ SUSANTA CHHOTRAY VS	AJAYA KUMAR PRADHAN VS	// KANAS /54 /2025 ()	
416	D-ABLAPL/27029/2025	STATE OF ODISHA SUDHIR KUMAR ROUTRAY @ BULU VS	DURGA PRASAD PRADHAN VS	// BALIPATNA /90 /2008 ()	
417	D-ABLAPL/27033/2025	STATE OF ODISHA NIRAKAR OJHA VS	SURYAKANTA DASH VS	// KHANTAPADA /105 /2016 ()	
418	D-ABLAPL/27035/2025	STATE OF ODISHA BHAGYABAN DEBANATH VS	SAMBIT KUMAR PATRI VS	// MARINE PS AT JAMBO /173 /2025 ()	AOR20220000052C202500009
419	D-ABLAPL/27036/2025	STATE OF ODISHA BASANTI SENAPATI VS STATE OF ODISHA	SAMBIT BISWAL VS	// KUJANGA /314 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/27037/2025	KARAN DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARI RAMCHANDRAPUR /341 /2025 () //	
421	D-ABLAPL/27039/2025	PRIYARANJAN PANDA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	JAGATPUR /534 /2025 () //	AOD20240000490C202500016
422	D-ABLAPL/27040/2025	CHINMAYA NAIK @ CHINU NAIK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	SAHID NAGAR P.S. /358 /2025 () //	
423	D-ABLAPL/27041/2025	SUMANT CHAND VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	KAMARDA /140 /2025 () //	
424	D-ABLAPL/27043/2025	SHANKAR @ AMRENDRA GOCHHAYAT VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /383 /2025 () //	AOR20230000820C202500025
425	D-ABLAPL/27046/2025	DILLIP JENA VS STATE OF ODISHA	RINTU NAYAK VS	// () //	AOD20250000560C202500019
426	D-ABLAPL/27047/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /112 /2025 () //	
427	D-ABLAPL/27049/2025	SISIR KUMAR BISWAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /97 /2025 () //	
428	D-ABLAPL/27051/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /161 /2025 () //	
429	D-ABLAPL/27054/2025	DEEPAK DASBABU VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHUNTA /126 /2025 () //	
430	D-ABLAPL/27055/2025	SK. SIRAJUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 () //	
431	D-ABLAPL/27057/2025	SK.SADDAM HUSSEN	SANDEEP RAJ PANDA	PATNA /186 /2025	

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FILING REPORT AS ON :02/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :02/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/35553/2025 GUAP/ /	NIROD KUMAR MOHARANA MP	BABITA PATTNAIK	15/2025
2	D-CRP/25/2022 CRP/25/2022	MAMATA MANJIT MP		63/2025
3	D-CRP/25/2022 CRP/25/2022	MAMATA MANJIT MP		64/2025
4	D-CRP/35603/2025 CRP/ /	PABITRA MOHAN NAYAK MP	SAIBRATA RATH	65/2025
5	D-CRP/35609/2025 CRP/ /	MAHANADI COAL FIELD LTD., SAMBALPUR MP	RAKESH SHARMA	66/2025
6	D-STREV/35378/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRJANSHU KUMAR JETHTILAGHARH	69/2025
7	D-STREV/35378/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRJANSHU KUMAR JETHTILAGHARH	70/2025
8	D-STREV/35382/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRJANSHU KUMAR JETHTILAGHARH	71/2025
9	D-STREV/35382/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRJANSHU KUMAR JETHTILAGHARH	72/2025
10	D-STREV/35563/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	73/2025
11	D-STREV/35563/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	74/2025
12	D-STREV/35565/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	75/2025
13	D-CRLMP/27025/2025 CRLMP/ /	MANISH VERMA MP	ANURAG PATI	194/2025
14	D-JCRLA/38718/2024 JCRLA/204/2024	ISWAR NAIK MP	ADV.	228/2025
15	D-JCRLA/38718/2024 JCRLA/204/2024	ISWAR NAIK MP	ADV.	229/2025
16	D-JCRLA/38718/2024 JCRLA/204/2024	ISWAR NAIK MP	ADV.	230/2025
17	D-JCRLA/82/2010 JCRLA/82/2010	BUDULI@HEMA KHADIA MP	MS.SASMITA NANDA	231/2025
18	D-JCRLA/82/2010 JCRLA/82/2010	BUDULI@HEMA KHADIA MP	MS.SASMITA NANDA	232/2025
19	D-JCRLA/37028/2024 JCRLA/194/2024	C.SIBA PATRA MP	ADV.	233/2025
20	D-JCRLA/37028/2024 JCRLA/194/2024	C.SIBA PATRA MP	ADV.	234/2025
21	D-JCRLA/37028/2024 JCRLA/194/2024	C.SIBA PATRA MP	ADV.	235/2025
22	D-JCRLA/35/2015 JCRLA/35/2015	SILUS BABA@DHANANJAYA PRADHAN MP		236/2025
23	D-TRP(C)/35339/2025 TRP(C)/ /	AJAYA KUMAR PRUSTY MP	KULDEEP MOHANTY	324/2025
24	D-TRP(C)/1479/2024 TRP(C)/24/2024	GANGOTRI MISHRA MP	MANMAYA KUMAR DASH	325/2025
25	D-TRP(C)/35441/2025 TRP(C)/ /	KEDARNATH SHARMA MP	LAXMI SHARMA	326/2025
26	D-CONTC/35482/2025	RUKMINI NAIK	ACHYUTANANDA PATTANAIAK	

	CONTC/ /	MP		326/2025
27	D-CONTC/3941/2024	KANGALI CHARAN SASMAL		
	CONTC/1262/2024	MP		327/2025
28	D-TRP(C)/35441/2025	KEDARNATH SHARMA	LAXMI SHARMA	
	TRP(C)/ /	MP		327/2025
29	D-TRP(C)/35446/2025	BAIJYANATH AGRAWAL	LAXMI SHARMA	
	TRP(C)/ /	MP		328/2025
30	D-TRP(C)/35446/2025	BAIJYANATH AGRAWAL	LAXMI SHARMA	
	TRP(C)/ /	MP		329/2025
31	D-TRP(C)/35430/2025	PRAMITA PADHI @ PRAMITA KUMARI PANDAY	BHAGYA KUMAR DASH	
	TRP(C)/ /	MP		330/2025
32	D-TRP(C)/35502/2025	PURNAPRAVA SAMANTARAY	JAJATI KISHORE MOHANTY	
	TRP(C)/ /	MP		331/2025
33	D-TRP(C)/35590/2025	PRABHASINI SAHOO	SAURAV TIBREWAL	
	TRP(C)/ /	MP		332/2025
34	D-RVWPET/35452/2025	PADMANAVA MEHER	ASWINI KUMAR DASH	
	RVWPET/ /	MP		360/2025
35	D-RVWPET/35452/2025	PADMANAVA MEHER	ASWINI KUMAR DASH	
	RVWPET/ /	MP		361/2025
36	D-RPFAM/34839/2025	AMAN MITTAL	RUCHI RAJGARHIA	
	RPFAM/ /	MP		392/2025
37	D-RPFAM/35477/2025	BIKRAM PRADHAN	JAYADEBA BEHERA	
	RPFAM/ /	MP		393/2025
38	D-RPFAM/35515/2025	DEBASISH SAHOO @ DEBASHISA SAHOO	DEBASIS PANIGRAHI	
	RPFAM/ /	MP		394/2025
39	D-CMAPL/36039/2024	DHOI GHADEI	ABINASH ROUTRAY	
	CMAPL/262/2024	MP		455/2025
40	D-CMAPL/35408/2025	SUSIL KUMAR SAHOO	PRAFULLA KUMAR MAHAPATRA	
	CMAPL/ /	MP		456/2025
41	D-CMAPL/32330/2025	SUDHANSU BEHERA	ASHWINI KUMAR DAS	
	CMAPL/ /	MP		457/2025
42	D-CMAPL/35488/2025	BIBHUTI BHUSAN ACHARYA	RAMA CHANDRA RATH	
	CMAPL/ /	MP		458/2025
43	D-MATA/35443/2025	VIVEK KUMAR JAIN	RUCHI RAJGARHIA	
	MATA/ /	MP		487/2025
44	D-MATA/35443/2025	VIVEK KUMAR JAIN	RUCHI RAJGARHIA	
	MATA/ /	MP		488/2025
45	D-MATA/35460/2025	SANDYARANI NAIK	MAMATA MOHANTY	
	MATA/ /	MP		489/2025
46	D-MATA/35500/2025	SANJUKTA BHUYAN	AMIT PRASAD BOSE	
	MATA/ /	MP		490/2025
47	D-MATA/35512/2025	PALLABI PRITIPADMA DWIVEDY	BASUDEV MISHRA	
	MATA/ /	MP		491/2025
48	D-MATA/35558/2025	MANASA KUMAR SATPATHY	NIRANJAN SINGH (1)	
	MATA/ /	MP		492/2025
49	D-MATA/252/2023	SHAILABALA NAYAK	SWARUP KUMAR PATNAIK	
	MATA/252/2023	MP		493/2025
50	D-FAO/309/2019	CHANDRA KANTA PATI	ASC	
	FAO/309/2019	MP		806/2025
51	D-FAO/32467/2025	MANAGER LEGAL, M/S. SHRIRAM GENERAD	INSURANCE CO. LTD.,KHURDA	
	FAO/400/2025	MP		807/2025
52	D-BLAPL/17818/2025	SIPUN NAIK		
	BLAPL/6660/2025	MP		909/2025
53	D-BLAPL/32962/2024	NARASINGH KHATI		
	BLAPL/11127/2024	MP		910/2025
54	D-BLAPL/3840/2025	MANJAR ALI @ MAJAR ALI		
	BLAPL/1455/2025	MP		911/2025
55	D-BLAPL/7011/2025	JHARANA PANDA	JUGALA KISHORE PANDA	
	BLAPL/2646/2025	MP		912/2025
56	D-BLAPL/26998/2025	SUBHASISH PANIGRAHI	PRANAYA KUMAR MAHARAJ	
	BLAPL/ /	MP		913/2025
57	D-CRLREV/26910/2025	SAROJ KUMAR CHHATRAPAL	JNYANANANDA PANDA	
	CRLREV/ /	MP		915/2025

58	D-CRLREV/26910/2025 CRLREV/ /	SAROJ KUMAR CHHATRAPAL MP	JNYANANANDA PANDA	916/2025
59	D-CRLREV/26911/2025 CRLREV/ /	DEEPAK SAHU MP	JNYANANANDA PANDA	917/2025
60	D-CRLREV/26911/2025 CRLREV/ /	DEEPAK SAHU MP	JNYANANANDA PANDA	918/2025
61	D-CRLREV/26011/2025 CRLREV/587/2025	SHAKUNTALA MOHANTY MP	JYOTIKANTA MOHAPATRA	919/2025
62	D-CRLREV/26905/2025 CRLREV/ /	ANJAN KUMAR MOHAPATRA MP	SURYAKANTA DWIBEDI	920/2025
63	D-CRLREV/26905/2025 CRLREV/ /	ANJAN KUMAR MOHAPATRA MP	SURYAKANTA DWIBEDI	921/2025
64	D-CRLREV/6837/2025 CRLREV/123/2025	KIRAN SAHU MP	SOUBHAGYA KUMAR DASH	922/2025
65	D-CRLREV/117/2022 CRLREV/117/2022	SURAMA DASH MP	ABHILASH MISHRA	923/2025
66	D-CRLREV/117/2022 CRLREV/117/2022	SURAMA DASH MP	PITAMBAR PATRA	924/2025
67	D-CRLREV/26741/2025 CRLREV/ /	UTTAM KUMAR PANIGRAHI MP	SIBARANJAN POLAI	925/2025
68	D-CRLREV/26949/2025 CRLREV/ /	JNANENDRA KUMAR SAHU MP	SATYAJIT MOHAPATRA	926/2025
69	D-CRLREV/23517/2025 CRLREV/ /	BABY KUMBHAR @ BABI MP	HIMANSHU SEKHAR MISHRA	927/2025
70	D-CRLREV/26948/2025 CRLREV/ /	KHAGESWAR SUNA MP	SURYAKANTA DWIBEDI	928/2025
71	D-CRLREV/26948/2025 CRLREV/ /	KHAGESWAR SUNA MP	SURYAKANTA DWIBEDI	929/2025
72	D-CRLREV/26948/2025 CRLREV/ /	KHAGESWAR SUNA MP	SURYAKANTA DWIBEDI	930/2025
73	D-CRLREV/26972/2025 CRLREV/ /	SUBRATA DAS MP	RABINDRA KUMAR SAHOO	931/2025
74	D-CRLREV/24095/2025 CRLREV/ /	BISHNU CHARAN BEHERA MP	ABHISHEK MOHANTY	932/2025
75	D-CRLREV/27005/2025 CRLREV/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	933/2025
76	D-CRLREV/27014/2025 CRLREV/ /	BIRENDRA KUMAR NANDA MP	BISWAJIT MOHAPATRA	934/2025
77	D-CRLREV/27004/2025 CRLREV/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	935/2025
78	D-CRLREV/27003/2025 CRLREV/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	936/2025
79	D-CRLREV/27002/2025 CRLREV/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	937/2025
80	D-CRLREV/27000/2025 CRLREV/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	938/2025
81	D-CRLREV/27031/2025 CRLREV/ /	MURARILAL AGRAWAL MP	PUSPAMITRA MOHAPATRA	939/2025
82	D-CRLREV/27052/2025 CRLREV/ /	TAMMINENI ABHISHEK MP	RABINDRA NATH PRUSTY	940/2025
83	D-RSA/35371/2025 RSA/ /	SANDHYARANI DUTTA MP	MANORANJAN MISHRA	1244/2025
84	D-RSA/222/2004 RSA/222/2004	MD.ISMAIL MP	DWARIKA PRASAD MOHANTY	1245/2025
85	D-RSA/222/2004 RSA/222/2004	MD.ISMAIL MP	M/S.B.H.MOHANTY	1246/2025
86	D-RSA/222/2004 RSA/222/2004	MD.ISMAIL MP	M/S.B.H.MOHANTY	1247/2025
87	D-RSA/222/2004 RSA/222/2004	MD.ISMAIL MP	DWARIKA PRASAD MOHANTY	1248/2025
88	D-RSA/222/2004 RSA/222/2004	MD.ISMAIL MP	M/S.B.H.MOHANTY	1249/2025
89	D-RSA/222/2004	MD.ISMAIL	M/S.B.H.MOHANTY	

	RSA/222/2004	MP		1250/2025
90	D-RSA/222/2004	MD.ISMAIL	M/S.B.H.MOHANTY	
	RSA/222/2004	MP		1251/2025
91	D-RSA/222/2004	MD.ISMAIL	M/S.B.H.MOHANTY	
	RSA/222/2004	MP		1252/2025
92	D-RSA/35427/2025	LAXMIPRIYA PATTNAIK	MANAS RANJAN BAUG	
	RSA/ /	MP		1253/2025
93	D-CMP/23373/2025	DEBASHIS SINGH DEO	AMIT PRASAD BOSE	
	CMP/1082/2025	MP		1415/2025
94	D-CMP/35366/2025	MAHAVIR NAGAR DEVELOPMENT COMMUNITIES	SUNIL BEHRA	
	CMP/ /	MP		1416/2025
95	D-CMP/33841/2025	DEBASIS SINGH DEO	AMIT PRASAD BOSE	
	CMP/1296/2025	MP		1417/2025
96	D-CMP/35397/2025	PAMARA DAS	RAJKISHOR SWAIN	
	CMP/ /	MP		1418/2025
97	D-CMP/35416/2025	DURGASI SANMUKHA RAO@D. SANMUKHARAO	RAJIB LAKRISHNA	
	CMP/ /	MP		1419/2025
98	D-CMP/16386/2025	M/S. KALINGA INSULATION, JAGAT SINGHPUR		
	CMP/631/2025	MP		1420/2025
99	D-CMP/35442/2025	PURNA CHANDRA MAHARANA	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		1421/2025
100	D-CMP/35442/2025	PURNA CHANDRA MAHARANA	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		1422/2025
101	D-CMP/25525/2024	SATISH KUMAR FUNDNANI	S.S.RAO	
	CMP/679/2024	MP		1423/2025
102	D-CMP/28132/2025	AKSHYA PALEI@AKSHYA KUMAR PALEI	BHAWANI SANKAR PANIGRAHI	
	CMP/1069/2025	MP		1424/2025
103	D-CMP/35522/2025	KARUNAKAR RATH	KARUNAKAR RATH	
	CMP/ /	MP		1425/2025
104	D-CMP/35480/2025	NRUSINGHA BEHERA	ALOK KUMAR PANDA	
	CMP/ /	MP		1426/2025
105	D-CMP/35480/2025	NRUSINGHA BEHERA	ALOK KUMAR PANDA	
	CMP/ /	MP		1427/2025
106	D-CMP/35481/2025	ASHOK KUMAR NAYAK	SATYANARAYAN MOHAPATRA	
	CMP/ /	MP		1428/2025
107	D-CMP/35485/2025	SANKAR BEHERA	ALOK KUMAR PANDA	
	CMP/ /	MP		1429/2025
108	D-CMP/35485/2025	SANKAR BEHERA	ALOK KUMAR PANDA	
	CMP/ /	MP		1430/2025
109	D-CMP/35552/2025	SK.KHALID @ SK.KHALIK	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1431/2025
110	D-CMP/29729/2025	VIKASH BHARATI EDUCATIONAL TRUST, RAJNAGAR	ANIL KUMAR ROUT	
	CMP/1202/2025	MP		1432/2025
111	D-CMP/35581/2025	RABINDRANATH PADHI	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1433/2025
112	D-CMP/35594/2025	CHAKRADHAR DAS	NIRANJAN PRASAD PATRA	
	CMP/ /	MP		1434/2025
113	D-ABLAPL/17366/2024	GANDHARBA SAHU @ OLAGANDIA		
	ABLAPL/6064/2024	MP		1626/2025
114	D-ABLAPL/7571/2024	UDASINI SAHOO		
	ABLAPL/2979/2024	MP		1627/2025
115	D-ABLAPL/18848/2025	JYOSHNARANI @ JYOSHNARANI TRIPATHY @ NAYAK		
	ABLAPL/7882/2025	MP		1628/2025
116	D-ABLAPL/10993/2025	PHAGU CHARAN KHATUA		
	ABLAPL/4766/2025	MP		1629/2025
117	D-ABLAPL/13266/2025	ALLADA VENKATESH		
	ABLAPL/5396/2025	MP		1630/2025
118	D-ABLAPL/36496/2024	RAMESH JENA		
	ABLAPL/13966/2024	MP		1631/2025
119	D-ABLAPL/18469/2024	ROHITA KUMAR SAHOO @ ROHITA SAHOO		
	ABLAPL/6519/2024	MP		1632/2025
120	D-ABLAPL/39244/2024	RAMESH JENA		
	ABLAPL/15043/2024	MP		1633/2025

121	D-ABLAPL/22270/2025 ABLAPL/8747/2025	THEBIRA SAHU MP	PANCHANAN PANIGRAHI	1634/2025
122	D-ABLAPL/29834/2024 ABLAPL/11068/2024	PRATAP PRADHAN MP	BISWARANJAN DALAI	1635/2025
123	D-ABLAPL/17826/2024 ABLAPL/6291/2024	KANHU CHARAN MOHANTY MP		1636/2025
124	D-ABLAPL/5219/2025 ABLAPL/2152/2025	SANKAT NAYAK MP		1637/2025
125	D-MACA/14102/2025 MACA/551/2025	THE MANAGER LEGAL , ACKO GENERAL INSURANCE CO. LTD MP		2205/2025
126	D-MACA/35375/2025 MACA/ /	HIRA BARIK MP	BISHNU BRATA SINGH	2206/2025
127	D-MACA/35375/2025 MACA/ /	HIRA BARIK MP	BISHNU BRATA SINGH	2207/2025
128	D-MACA/27540/2025 MACA/ /	TULASI JANI MP	KAPILA CHARAN NAYAK	2208/2025
129	D-MACA/27540/2025 MACA/ /	TULASI JANI MP	KAPILA CHARAN NAYAK	2209/2025
130	D-MACA/27680/2025 MACA/ /	BURUSI KADRAKA MP	KAPILA CHARAN NAYAK	2210/2025
131	D-MACA/27680/2025 MACA/ /	BURUSI KADRAKA MP	KAPILA CHARAN NAYAK	2211/2025
132	D-MACA/35461/2025 MACA/ /	NILU SAHOO MP	DEBASISH PATNAIK	2212/2025
133	D-MACA/35466/2025 MACA/ /	DEBI PRASAD NAYAK MP	DEBASISH PATNAIK	2213/2025
134	D-MACA/35466/2025 MACA/ /	DEBI PRASAD NAYAK MP	DEBASISH PATNAIK	2214/2025
135	D-MACA/35606/2025 MACA/ /	SIDHANTA DEHURY MP	AMIT KUMAR NATH	2215/2025
136	D-CRLA/26864/2025 CRLA/ /	RANJAN BARIK MP	DEBIDUTTA MOHAPATRA	2412/2025
137	D-CRLA/26864/2025 CRLA/ /	RANJAN BARIK MP	DEBIDUTTA MOHAPATRA	2413/2025
138	D-CRLA/26896/2025 CRLA/ /	ARUN KUMAR JENA MP	ANJAN KUMAR BISWAL	2414/2025
139	D-CRLA/26896/2025 CRLA/ /	ARUN KUMAR JENA MP	ANJAN KUMAR BISWAL	2415/2025
140	D-CRLA/283/2003 CRLA/283/2003	PURNA CH. SAHU MP	M/S.UMABALLAV MOHAPATRA	2416/2025
141	D-CRLA/1086/2023 CRLA/1086/2023	SK.RAFAQAT ALLI@SK.MD RAFAKAT AL MP	UMITAV DAS	2417/2025
142	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY	2418/2025
143	D-CRLA/854/2022 CRLA/854/2022	KATHU@CHAKRADHAR MEHER MP	BIJAYA KUMAR RAGADA	2419/2025
144	D-CRLA/464/2015 CRLA/464/2015	SMRUTISHREE@DOLLY PATNAIK MP	M/S.SANGRAMJIT PANDA, SOUMYARANJAN DAS, S.K.DWIBEDI	2420/2025
145	D-CRLA/27072/2024 CRLA/920/2024	PRASANTA KAMELA MP	RABINDRA NATH PANDA	2421/2025
146	D-CRLA/12746/2024 CRLA/432/2024	SUSANTA NAIK MP	DIGAMBAR SETHI	2422/2025
147	D-CRLMC/21899/2025 CRLMC/2787/2025	DAITA@DAITYA RANA@DAITARI RANA MP		2436/2025
148	D-CRLMC/18216/2025 CRLMC/2212/2025	NIHAR RANJAN SWAIN MP	PUSPAMITRA MOHAPATRA	2437/2025
149	D-CRLMC/26919/2025 CRLMC/ /	HARBINDER SINGH DEENGRA MP	ANUP UDAYA SENAPATI	2438/2025
150	D-CRLMC/38189/2024 CRLMC/171/2025	HANTAL MANGAL @ MANGAL HANTAL MP		2439/2025
151	D-CRLMC/21464/2025 CRLMC/2772/2025	PABITRA KUMAR SAHOO MP		2440/2025
152	D-CRLMC/26966/2025	RAJESH BAGARIA	TANMAY MISHRA	

	CRLMC/ /	MP		2441/2025
153	D-CRLMC/26980/2025	SANJAY KUMAR PANDA @ SANJAY PANDA	KUSHORE CHANDRA RAJGURU MOHAPATRA	
	CRLMC/ /	MP		2442/2025
154	D-CRLMC/26989/2025	NIRANJAN NAYAK	AMULYA RATNA PANDA	
	CRLMC/ /	MP		2443/2025
155	D-CRLMC/26975/2025	BHOLI MOHANTY	DILLIP KUMAR SAHOO	
	CRLMC/ /	MP		2444/2025
156	D-CRLMC/27015/2025	DILLIP KUMAR BISWAL @ DILLIP BISWAL	SWAGATIKA SAHOO	
	CRLMC/ /	MP		2445/2025
157	D-CRLMC/27006/2025	SANDHYA RANI PADHY	BISWARANJAN DALAI	
	CRLMC/ /	MP		2446/2025
158	D-CRLMC/27030/2025	BANTY SINGH @ FATE SINGH @ TARESWAR SINGH	PRADHAN	
	CRLMC/ /	MP		2447/2025
159	D-CRLMC/25267/2025	RAMACHANDRA BHARASAGAR	SAKTIDHAR MISHRA	
	CRLMC/3392/2025	MP		2448/2025
160	D-CRLMC/27050/2025	BASANTA KUMAR BEHERA	SUVALAXMI DEVI	
	CRLMC/ /	MP		2449/2025
161	D-CRLMC/27056/2025	MAYADHAR MOHAPATRA	ANSHUMAN PANDA	
	CRLMC/ /	MP		2450/2025
162	D-CRLMC/17356/2025	HEMANTA DHAL		
	CRLMC/2369/2025	MP		2451/2025
163	D-CRLMC/27060/2025	DIPU @ DINABANDHU SINGH	SMRUTI RANJAN RAO	
	CRLMC/ /	MP		2452/2025
164	D-CRLMC/27062/2025	KRUPASINDHU MUDULI	LALATENDU SAMANTARAY	
	CRLMC/ /	MP		2453/2025
165	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3812/2025
166	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3813/2025
167	D-WA/35348/2025	BHABAGRAHI PARIDA	SURESH CHANDRA DASH	
	WA/ /	MP		3814/2025
168	D-WA/35407/2025	BIREN JENA	SANKARACHARYA CHOUDHURY	
	WA/ /	MP		3815/2025
169	D-WA/35407/2025	BIREN JENA	SANKARACHARYA CHOUDHURY	
	WA/ /	MP		3816/2025
170	D-WA/37149/2024	SANTOSH KUMAR SENAPATI	DESHA RANJAN RATH	
	WA/2528/2024	MP		3817/2025
171	D-WA/37149/2024	SANTOSH KUMAR SENAPATI	DESHA RANJAN RATH	
	WA/2528/2024	MP		3818/2025
172	D-WA/35425/2025	NIBEDITA JENA	SUKANTA KUMAR DALAI	
	WA/ /	MP		3819/2025
173	D-WA/51656/2024	STATE OF ODISHA	AUROVINDA MOHANTY , A.S.C	
	WA/3325/2024	MP		3820/2025
174	D-WA/23894/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/1476/2024	MP		3821/2025
175	D-WA/22678/2025	NIHAR RANJAN PATNAIK	MANAS RANJAN BAUG	
	WA/930/2025	MP		3822/2025
176	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3823/2025
177	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3824/2025
178	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3825/2025
179	D-WP(C)/35304/2025	DUHITA SAHU	PRASANTA KUMAR PRADHAN	
	WP(C)/ /	MP		14855/2025
180	D-WP(C)/35310/2025	MANAS RANJAN JENA	KRUPASINDHU SAHOO	
	WP(C)/ /	MP		14856/2025
181	D-WP(C)/35356/2025	KARTIKA SETHI	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		14857/2025
182	D-WP(C)/35358/2025	KRUSHNA CHANDRA SETHI	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		14858/2025
183	D-WP(C)/35359/2025	HAREKRUSHNA JENA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		14859/2025

184	D-WP(C)/35341/2025 WP(C)/ /	AHIDA BIBI MP	SUBASH CHANDRA SATPATHY	14860/2025
185	D-WP(C)/35362/2025 WP(C)/ /	UMESH CHANDRA GIRI MP	AJAYA KUMAR MOHARANA	14861/2025
186	D-WP(C)/35363/2025 WP(C)/ /	MADHUSUDAN JENA MP	AJAYA KUMAR MOHARANA	14862/2025
187	D-WP(C)/35364/2025 WP(C)/ /	SUKANTA @ SRIKANTA JENA MP	AJAYA KUMAR MOHARANA	14863/2025
188	D-WP(C)/35365/2025 WP(C)/ /	PINTU JENA MP	AJAYA KUMAR MOHARANA	14864/2025
189	D-WP(C)/35368/2025 WP(C)/ /	RABINDRA SETHI @ SETHEE MP	AJAYA KUMAR MOHARANA	14865/2025
190	D-WP(C)/35321/2025 WP(C)/ /	BHARATI JENA MP	SATYA NARAYAN MISHRA 4	14866/2025
191	D-WP(C)/35367/2025 WP(C)/ /	LINGARAJ JENA MP	AJAYA KUMAR MOHARANA	14867/2025
192	D-WP(C)/35343/2025 WP(C)/ /	ANTARYAMI MISHRA MP	SUBASH CHANDRA SATPATHY	14868/2025
193	D-WP(C)/35369/2025 WP(C)/ /	MAHESWAR SETHEE MP	AJAYA KUMAR MOHARANA	14869/2025
194	D-WP(C)/35370/2025 WP(C)/ /	ARABINDA MISHRA MP	RAGHUNATH DASMOHAPATRA	14870/2025
195	D-WP(C)/24271/2020 WP(C)/24271/2020	RADHESHYAM NAIK MP	SURYA NARAYAN PATNAIK	14871/2025
196	D-WP(C)/24275/2020 WP(C)/24275/2020	TRIPTI NAIK MP	SURYA NARAYAN PATNAIK	14872/2025
197	D-WP(C)/35374/2025 WP(C)/ /	M/S OCEANIC POLYMERS, MANCHESWAR MP	SANJAY KUMAR BISWAL, ABOBSR	14873/2025
198	D-WP(C)/35345/2025 WP(C)/ /	SUKADEV PALEI MP	SUKANTA KUMAR DALAI	14874/2025
199	D-WP(C)/6579/2021 WP(C)/6579/2021	GOUTAM KUMAR JENA MP		14875/2025
200	D-WP(C)/35388/2025 WP(C)/ /	HRUDANANDA KODAMASINGH MP	AKHAND	14876/2025
201	D-WP(C)/35390/2025 WP(C)/ /	ASHOK KUMAR DAS MP	SUBASH CHANDRA PUSPALAKA	14877/2025
202	D-WP(C)/6707/2025 WP(C)/5200/2025	PRAVATI DEVI MP	RAMA KRISHNA BISOI	14878/2025
203	D-WP(C)/35396/2025 WP(C)/ /	GOPINATH KUANR MP	SURESH KUMAR JENA	14879/2025
204	D-WP(C)/2694/2025 WP(C)/2413/2025	ARAKHITA JENA MP	PARSURAM PARIJA	14880/2025
205	D-WP(C)/35340/2025 WP(C)/ /	PAPU MAHAKUDA MP	ANJAN KUMAR BISWAL	14881/2025
206	D-WP(C)/35399/2025 WP(C)/ /	CHANDRA SEKHAR ROUT MP	ARIJEET MISHRA	14882/2025
207	D-WP(C)/35401/2025 WP(C)/ /	SASHIDHAR NAIK MP	DHANANJAYA MUND	14883/2025
208	D-WP(C)/24388/2025 WP(C)/18965/2025	PRADIPTA CHANDRA DEO MP	JANMEJAYA KATIKIA	14884/2025
209	D-WP(C)/35342/2025 WP(C)/ /	SURESH GOUDO MP	ANJAN KUMAR BISWAL	14885/2025
210	D-WP(C)/35376/2025 WP(C)/24325/2025	BADA SANTHA MATHA, PURI MP	NIROD KUMAR SAHU	14886/2025
211	D-WP(C)/35409/2025 WP(C)/ /	M/S. SANJAY KUMAR BIJAY KUMAR, ADA MP	APARAJITA KISHORE HARICHANDAN	14887/2025
212	D-WP(C)/34497/2025 WP(C)/ /	MANOJ KUMAR MOHANTY MP	PRADEEP KUMAR DAS	14888/2025
213	D-WP(C)/35419/2025 WP(C)/ /	SAROJ KUMAR MOHANTY MP	SANJIB MOHANTY	14889/2025
214	D-WP(C)/50814/2024 WP(C)/31156/2024	CHANDANA HOTA MP	BIPLABA P.B. BAHALI	14890/2025
215	D-WP(C)/50814/2024	CHANDANA HOTA	BIPLABA P.B. BAHALI	

	WP(C)/31156/2024	MP		14891/2025
216	D-WP(C)/35434/2025 WP(C)/ /	SANTOSH KUMAR PUTEL MP	JNYANANANDA PANDA	14892/2025
217	D-WP(C)/35433/2025 WP(C)/ /	GOURI BEHERA MP	NIRANJAN PANDA	14893/2025
218	D-WP(C)/21264/2025 WP(C)/14903/2025	SUMITRA OJHA MP	SAMRAT KESHARI MISHRA	14894/2025
219	D-WP(C)/35347/2025 WP(C)/ /	TRINATH TARAI MP	SUKANTA KUMAR DALAI	14895/2025
220	D-WP(C)/34120/2025 WP(C)/24038/2025	RAMESH CHANDRA MOHANTY MP	DIPTI RANJAN BHOKTA	14896/2025
221	D-WP(C)/35445/2025 WP(C)/ /	RANJULATA ROUT MP	LAXMI PRASAD DWIVEDY	14897/2025
222	D-WP(C)/19969/2023 WP(C)/19969/2023	HARIHAR BINDHANI MP	LAXMIKANTA MOHANTY	14898/2025
223	D-WP(C)/405/2020 WP(C)/405/2020	MANAS KUMAR SINGH MP	DR. JITENDRA KUMAR LENKA	14899/2025
224	D-WP(C)/35415/2025 WP(C)/ /	GUNDICHA TAREI MP	BHARAT JALLI	14900/2025
225	D-WP(C)/35448/2025 WP(C)/ /	PRADIPTA KUMAR OJHA MP	SARADA DASH	14901/2025
226	D-WP(C)/35350/2025 WP(C)/ /	DEBARAJ SAHU MP	ATUL TRIPATHY	14902/2025
227	D-WP(C)/35450/2025 WP(C)/ /	THE EMPLOYEES STATE INSURANCE CORPORATION NEW DELHI MP	KUSHIROD KUMAR PAHIL	14903/2025
228	D-WP(C)/35451/2025 WP(C)/ /	M/S.ADEITA BEHERA, MATAGANJAPUR, CUTTACK MP	KUSHIROD KUMAR PAHIL	14904/2025
229	D-WP(C)/35450/2025 WP(C)/ /	THE EMPLOYEES STATE INSURANCE CORPORATION NEW DELHI MP	KUSHIROD KUMAR PAHIL	14905/2025
230	D-WP(C)/35424/2025 WP(C)/ /	MANAS RANJAN BEURA MP	SAMARENDRA BEURA	14906/2025
231	D-WP(C)/35457/2025 WP(C)/ /	CHANDRAKALA MOHANTY MP	CHITTA RANJAN LENKA	14907/2025
232	D-WP(C)/35351/2025 WP(C)/ /	MAHESH KUMAR CHANDAK MP	BIJAY PANDA	14908/2025
233	D-WP(C)/35458/2025 WP(C)/ /	MANAGING COMMITTEE OF GOTHANAHARAN HIGH SCHOOL, RAIPURA MP	KEONJHAR	14909/2025
234	D-WP(C)/35426/2025 WP(C)/ /	NARAYAN MANGARAJ MP	ASISH KUMAR RAY	14910/2025
235	D-WP(C)/35459/2025 WP(C)/ /	BIMALA KABI MP	KALANDI CHARAN SAHOO	14911/2025
236	D-WP(C)/35353/2025 WP(C)/ /	SHAKTIRUPA MAHILA MAHASANGHA MP	RAJIV KUMAR MAHANTA	14912/2025
237	D-WP(C)/35354/2025 WP(C)/ /	ADHISHAKTI MAHILA MAHASANGHA MP	RAJIV KUMAR MAHANTA	14913/2025
238	D-WP(C)/35462/2025 WP(C)/24344/2025	PRITIPRAGNYA MALLIK MP	SASWATI MOHAPATRA	14914/2025
239	D-WP(C)/30044/2025 WP(C)/21084/2025	SANTOSH KUMAR SAHU MP	SANGRAM JENA	14915/2025
240	D-WP(C)/30044/2025 WP(C)/21084/2025	SANTOSH KUMAR SAHU MP	BABITA KUMARI PATTANAIAK	14916/2025
241	D-WP(C)/23303/2025 WP(C)/16749/2025	BIDULATA NAYAK MP	KSHIROD KUMAR ROUT	14917/2025
242	D-WP(C)/35355/2025 WP(C)/ /	BAHARPUR GRAMA PANCHAYATLEVEL MP	RAJIV KUMAR MAHANTA	14918/2025
243	D-WP(C)/53364/2024 WP(C)/32517/2024	RAMESH CHANDRA SAHU MP	BINI MISHRA	14919/2025
244	D-WP(C)/35468/2025 WP(C)/ /	NIRANJAN SETHY MP	BIBHUTI BHUSAN MISHRA	14920/2025
245	D-WP(C)/35469/2025 WP(C)/ /	M/S. MAHANADI COALFIELDS LTD., ANGUERSIT AUROBINDO ACHARYA MP		14921/2025
246	D-WP(C)/35470/2025 WP(C)/ /	JITENDRA KUMAR RANA MP	BIJAY KUMAR BEHERA	14922/2025

247	D-WP(C)/35476/2025 WP(C)/ /	NITYA NUTANA SANSKRUTI SANSADANA, MP	AKHIL MANMITH DAS	14923/2025
248	D-WP(C)/29716/2025 WP(C)/20709/2025	SANTI SOUJANYA RATNA NABHI MP	SASWATI MOHAPATRA	14924/2025
249	D-WP(C)/21723/2025 WP(C)/15193/2025	ANIRUDDHA PUROHIT MP	SASWATI MOHAPATRA	14925/2025
250	D-WP(C)/35492/2025 WP(C)/ /	NIRANJAN SAHOO MP	SAUVAGYA RANJAN JENA	14926/2025
251	D-WP(C)/29949/2025 WP(C)/23329/2025	SANTILATA SETHI MP	NIROD KUMAR SAHU	14927/2025
252	D-WP(C)/35499/2025 WP(C)/ /	AMIYA KUMAR NAYAK MP	AJAYA KUMAR MOHARANA	14928/2025
253	D-WP(C)/35501/2025 WP(C)/ /	SHISIR KUMAR SAHOO MP	SAROJ KUMAR PADHI	14929/2025
254	D-WP(C)/35504/2025 WP(C)/ /	AMULYA SARAF @ SARAP MP	GOKULANANDA SAHU	14930/2025
255	D-WP(C)/35505/2025 WP(C)/ /	SANTOSH KUMAR NAYAK MP	MANAS RANJAN DHAL	14931/2025
256	D-WP(C)/35506/2025 WP(C)/ /	GOTTAPU APPALA NAIDU MP	SASWATI MOHAPATRA	14932/2025
257	D-WP(C)/35510/2025 WP(C)/ /	SUBRAT KUMAR SA MP	AMIYA KUMAR CHHATOI	14933/2025
258	D-WP(C)/25050/2025 WP(C)/18090/2025	SUSIL KUMAR PANIGRAHI MP	BINAYA KUMAR MOHANTY	14934/2025
259	D-WP(C)/35511/2025 WP(C)/ /	ANTARJYAMI PRADHAN@ ANTARYAMI MP	GOKULANANDA SAHU	14935/2025
260	D-WP(C)/35518/2025 WP(C)/ /	PRATAP PARIDA MP	DIPTI RANJAN MOHAPATRA	14936/2025
261	D-WP(C)/35518/2025 WP(C)/ /	PRATAP PARIDA MP	DIPTI RANJAN MOHAPATRA	14937/2025
262	D-WP(C)/20745/2023 WP(C)/20745/2023	SATYABHAMA DAS MP	LAXMIKANTA MOHANTY	14938/2025
263	D-WP(C)/35150/2025 WP(C)/24342/2025	K.RAVANA @ K.RABANA MP	BISWAJIT NAYAK	14939/2025
264	D-WP(C)/35186/2025 WP(C)/ /	MANOJ KUMAR JENA MP	BISWAJIT NAYAK	14940/2025
265	D-WP(C)/35202/2025 WP(C)/ /	SIBA PRASAD KHUNTIA MP	BISWAJIT NAYAK	14941/2025
266	D-WP(C)/35526/2025 WP(C)/ /	BRAHMANANDA SARANGI MP	ANSUMAN BHUYAN	14942/2025
267	D-WP(C)/35527/2025 WP(C)/ /	SRI SRI DHABALESWAR MOHADEB BIJE, MP	KHUNTA ANANDA PATTANAIK	14943/2025
268	D-WP(C)/35533/2025 WP(C)/ /	BHAGIRATHI TRIPATHY MP	BAIJAYANTI MOHANTY	14944/2025
269	D-WP(C)/35537/2025 WP(C)/ /	SUPRIYA DUTTA MP	PRAVASH CHANDRA JENA	14945/2025
270	D-WP(C)/35539/2025 WP(C)/ /	SATISH KUMAR GARG MP	PRASANTA KUMAR NANDA	14946/2025
271	D-WP(C)/22736/2022 WP(C)/22736/2022	DHRUBA CHARAN JIT MP	SHASHI BHUSAN JENA	14947/2025
272	D-WP(C)/35540/2025 WP(C)/ /	PRAFULLA KUMAR BHUMIJ MP	PRABODHA CHANDRA NAYAK	14948/2025
273	D-WP(C)/35582/2025 WP(C)/ /	JAJAKA PRADHAN MP	TRILOCHAN NANDA	14949/2025
274	D-WP(C)/35589/2025 WP(C)/ /	SRIRAM SEKHAR DAS MP	BIJAY KUMAR MOHANTY	14950/2025
275	D-WP(C)/33535/2025 WP(C)/ /	DILESWARI SINGH MP	SUNIL KUMAR PANDA	14951/2025
276	D-WP(C)/35595/2025 WP(C)/ /	BARJA KISHORE SWAIN MP	MONOMOY BASU	14952/2025
277	D-WP(C)/35600/2025 WP(C)/ /	DEBADARSHI MISHRA MP	SAIBRATA RATH	14953/2025
278	D-WP(C)/35602/2025	ASHOK KUMAR SWAIN	SANKET KANUNGO	

	WP(C)/ /	MP		14954/2025
279	D-WP(C)/35608/2025	BABISRI MUDULI	BIBHU DATTA BISWAL	
	WP(C)/ /	MP		14955/2025
280	D-WP(C)/35614/2025	SABITA PANDA	SHARMISTHA SAMAL	
	WP(C)/ /	MP		14956/2025
281	D-WP(C)/35618/2025	RAJESH KUMAR AGRAWALLA @ RAJESH	DEBAPATI ANAPATRA	
	WP(C)/ /	MP		14957/2025
282	D-WP(C)/35619/2025	ALL ODISHA CONTRACTORS ASSOCIATION	SOUBHA RANJAN MOHANTY	
	WP(C)/ /	MP		14958/2025
283	D-WP(C)/35623/2025	ABHILIPSA MOHANTY	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		14959/2025